

नीकी शिक्षा की अखिल भारतीय परिषद् की मिली-जुली कमेटी बनाने की जो सिफारिश की थी, क्या उस कमेटी का निर्माण हो गया है ;

(ख) यदि हां, तो अब तक इसकी कितनी बैठके हो चुकी हैं ;

(ग) क्या उसने सरकार से कुछ सिफारिशें की हैं ; और

(घ) यदि हां, तो क्या है और उन पर किस प्रकार व कब अमल होगा ?

†[COMMERCE EDUCATION

*603. SHRI NAWAB SINGH CHAUHAN: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether the joint committee of the Inter-University Board, University Grants Commission and All India Council for Technical Education, whose formation was recommended by the All India Council for Technical Education for the purpose of improvement of Commerce Education, has since been constituted;

(b) if so, how many meetings have so far been held by it;

(c) whether it has made any recommendations to Government; and

(d) if so, what are they and how and when they will be implemented?]

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) The Chairman, All India Council for Technical Education, has appointed a Committee for the reorganisation of Commerce Education, which includes representatives of Inter-University Board, University Grants Commission and other organisations concerned.

(b) The Committee has held one meeting on the 14th August, 1958.

(c) and (d). The Committee has not yet made any recommendations.

†[.] English translation.

‡बैज्ञानिक शोध तथा सांस्कृतिक कार्य मंत्री (श्री हुमायून् कबिर) : (क) कामर्स एजुकेशन के पुनर्गठन के लिए आल इण्डिया काउन्सिल के चेयरमैन ने एक कमेटी नियुक्त की है इसमें इण्टर-यूनीवर्सिटी बोर्ड, यूनिवर्सिटी ग्राण्ट्स कमीशन और दूसरी सम्बन्धित संस्थाओं के प्रतिनिधि हैं।

(ख) १४ अगस्त, १९५८ को कमेटी ने एक मीटिंग की थी।

(ग) और (घ). कमेटी ने अभी कोई सिफारिशें नहीं दी हैं।]

श्री नवाबसिंह चौहान : किस लिए यह कदम उठाया गया ?

SHRI HUMAYUN KABIR: For the reorganisation of Commerce Education.

श्री नवाबसिंह चौहान : कामर्स की एजुकेशन में इस समय क्या स्थिति है ? क्या गवर्नमेंट की राय में वह सेटिसफैक्टरी है ?

श्री हुमायून् कबिर : अगर पूरी तरह सेटिसफैक्टरी होती तब भी कमेटी की दरकार थी। अभी पूरी तरह से सेटिसफैक्टरी नहीं है, इसलिए और भी जरूरी है।

PANDIT S. S. N. TANKHA: May I know if this training is to be practical or theoretical?

SHRI HUMAYUN KABIR: There is a Committee which is going into the question of Commerce Education. Sometimes there have been complaints that the graduates and other students trained in Commerce institutions are not fully utilisable by industry and commerce. So this Committee will go into the whole question.

UNESCO RESEARCH CENTRE ON SOCIAL IMPLICATIONS OF INDUSTRIALISATION

*604. MOULANA M. FARUQI: Will the Minister of EDUCATION be pleased to state the major researches so far done at the UNESCO Research Centre

‡[.] Hindi translation.

for Southern Asia on Social Implications of Industrialisation, Calcutta?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): A statement is laid on the Table of the House.

STATEMENT

The UNESCO Research Centre on Social Implications of Industrialization, Calcutta is engaged at present on the following research projects:

- (i) Social and Cultural Factors affecting Productivity of Industrial Labour.
- (ii) Small Scale Industries—their role in the Economy and Social Implications.
- (iii) Rural Electrification in Burma.
- (iv) Industrial unrest in Khulna, Pakistan.
- (v) Growth of New Industrial Towns.

مولانا ایم - فاروقی : استیتمنٹ

میں کچھ پراجیکٹس آپ نے بتلائے ہیں جن میں کہ ریسرچ ہو رہا ہے - لیکن میں یہ پوچھنا چاہتا ہوں کہ ریسرچ کا کیا طریقہ رکھا گیا ہے - کیا باہر سے کچھ پیسہ ریسرچ کرنے والے رکھے گئے ہیں -

†[مولانا ایم۔ فاروقی : سٹیمٹ میں کچھ پروجیکٹس آپ نے بتنا دیے ہیں، جن میں ریسرچ ہو رہا ہے۔ لیکن میں یہ پوچھنا چاہتا ہوں کہ ریسرچ کا کیا طریقہ رکھا گیا ہے؟ کیا باہر سے کچھ پیسہ ریسرچ کرنے والے رکھے گئے ہیں؟]

DR. K. L. SHRIMALI: I might inform the hon. Member that the Centre is administered by the Director-General of UNESCO, and in accordance with the terms of the agreement the UNESCO provides a sum not exceeding 96,500 dollars for

meeting the expenditure on international staff and the scientific activities of the centre, and the Government of India makes an annual grant not exceeding 35,000 dollars that is Rs. 1,66,000 approximately, to cover local costs. The methods which are adopted by the Centre are: collating and interpreting the existing research material and findings of the social sciences; providing documentation to help social scientists to keep in touch with those working in the same or allied fields—these are some of the methods which are followed by the Centre.

مولانا ایم - فاروقی : اس میں جو

لوگ کام کر رہے ہیں وہ کیا ہندوستان کے ہیں یا ہندوستان کے باہر کے ہیں -

†[مولانا ایم۔ فاروقی : اس میں جو لوگ کام کر رہے ہیں وہ کیا ہندوستان کے ہیں یا ہندوستان کے باہر کے ہیں؟]

DR. K. L. SHRIMALI: The international staff is employed by the UNESCO. As I said, the Director-General administers the Centre.

مولانا ایم - فاروقی : استیتمنٹ

میں دیا ہے "Growth of new industries and towns"

اور ۳ میں "industrial unrest in Khulna in Pakistan"

یہ پوچھنا چاہتا ہوں کہ اس سلسلہ میں ریسرچ ہو رہا ہے -

†[مولانا ایم۔ فاروقی : سٹیمٹ میں دیا ہے 'گروٹھ آف نیو انڈسٹریز اینڈ ٹاؤن' اور چار میں 'انڈسٹریل انریسٹ اینڈ یونریسٹ این پاکستان' تو میں یہ پوچھنا چاہتا ہوں کہ کیا اس سلسلے میں ریسرچ ہو رہا ہے؟]

डा० के० एल० श्रीमाली: जी, हां। जहाँ जहाँ हमने बड़ी इंडस्ट्री शुरू की है, वहाँ स बात की जांच की जायगी कि उसका समाज पर क्या असर पड़ता है। इस तरह के कई टाउनशिप हैं जो किसी इंडस्ट्री की वजह से बनते हैं। सिर्फ जांच यह करना है कि स तरह की इंडस्ट्री से समाज पर किस प्रकार का असर पड़ता है।

डा० रघुबीर सिंह : इसमें हमारे भारतीय विद्वान भी सहयोग दे रहे हैं या नहीं ?

डा० के० एल० श्रीमाली : पूरी लिस्ट अभी मेरे पास नहीं है। लेकिन जैसा मैंने आप से निवेदन किया कि सारी स्कीम डायरेक्टर जनरल आफ यूनेस्को के मातहत है। मेरा कुछ ख्याल है कि कुछ भारतीय भी हैं, लेकिन यह जांच करने के बाद बतला सकता हूँ। डाइरेक्टर भारतीय हैं।

PASSAGE OF LEGISLATION MAKING SMUGGLING A COGNIZABLE OFFENCE

*605. MOULANA M. FARUQI: Will the Minister of FINANCE be pleased to state:

(a) whether the Government of India recently asked the State Governments to pass legislation making smuggling a cognizable offence; and

(b) if so, what are the reasons for making this suggestion?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) No such communication has been made by the Government of India to the State Governments.

(b) Does not arise.

TRANSFER OF LAND TO THE NAVY BY THE WESTERN RAILWAY

*606. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to refer to the reply given to Starred Question No. 73 in the Rajya Sabha on the 17th February, 1958 and state whether the land over which the I.N.S. 'Kunjali' is situated at present has since been transferred to the Navy by the Western Railway?

THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA): Yes, Sir.

CENTRAL RECOMMENDATIONS TO PUNJAB GOVERNMENT FOR TRANSLATION OF STATUTORY RULES AND ORDERS IN REGIONAL LANGUAGES

*607. SHRI M. VALIULLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of India have recommended to the Government of Punjab that all statutory rules and orders of general public concern should be translated into regional languages; and

(b) if so, whether Government have advised the other States also to this effect?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b). The Government of India have made no recommendation apart from their Statement on Language, dated 14th July 1958.

SHRI M. VALIULLA: There is a Committee called the Committee on Subordinate Legislation. That is working under the Home Ministry. Has that Committee made a recommendation to the State Government?

SHRI GOVIND BALLABH PANT: The question relates to instructions given to the Government of Punjab, and I do not see how the supplementary is connected with it.

SHRI M. VALIULLA: What I submitted was, the Committee on Subordinate Legislation is appointed by the Central Government. Has that Committee recommended to the Punjab Government? As it is a Committee working under the Home Ministry, therefore I asked whether the Central Government has recommended to the Punjab Government.

SHRI GOVIND BALLABH PANT: We have no information. But the hon. Member says that, and I am not prepared to dispute it.